

Seventeenth Lok Sabha

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Title: Issue regarding reservation in educational institutions particularly in medical education.

**SHRI T. R. BAALU (SRIPERUMBUDUR):** Hon. Speaker, Sir, I am happy to mention that our Constitution of India came into being 70 years ago. ...(*Interruptions*) We are happy that we are going to celebrate this occasion in Parliament on 26 November, 2019. ...(*Interruptions*) Article 15 (5) of the Indian Constitution gives some special provisions for reservation in educational institutions. ...(*Interruptions*) Accordingly, 15 per cent has been identified for Scheduled Castes; 7.5 per cent has been identified for Scheduled Tribes; 27 per cent for the Other Backward Classes (OBC); and as per the 103<sup>rd</sup> Constitutional Amendment Act, the Government has included 10 per cent reservation for the Economically Weaker Sections. ...(*Interruptions*)

Here, what I want to insist upon this Government is that they have already advised the State Government institutions and private institutions -- offering medical sciences -- to extend 15 per cent of their total seats to the common pool. Every year, they receive seats in the common pool. In 2017-2018, they have received 9,966 seats. Out of these 9,966 seats, 27 per cent of the OBC quota should have been 2,689 seats. Out of that, they have extended only 266 seats to OBC, and that too only in the Central institutions. They have not extended it to State Government institutions or the private institutions. In 2018-19, the total number of seats is 12,595; out of that, 27 per cent comes to 3,400. But only 299 seats have been given to OBC in Central institutions. They have not extended it to the State Government institutions or the private

institutions. Sir, the Central Government is allotting seats as per 27 per cent reservation. Our State Government is having 50 per cent reservation for OBCs, according to the State law. So, my request is this.

Why not the Central Government extend 27 per cent reservation holistically and extend 50 per cent seats to Tamil Nadu alone, in filling up the medical seats? I am making this request, only as per our Constitution. I am not going away from our Constitution. My request to the Government is to act as per the Constitution. Otherwise, we would condemn the Government that it is going against the Constitution. ...

*(Interruptions)*

**माननीय अध्यक्ष :** श्रीमती सुप्रिया सुले को श्री टी.आर. बालू द्वारा उठाये गये विषय से संबद्ध करने की अनुमति प्रदान की जाती है ।